

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1117
ANSWERED ON:12.08.2013
SIX LANING OF MALKAPUR AKOLA STRETCH OF NH-6
Ganpatrao Shri Jadhav Prataprao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether land acquisition process for six-laning of Malkapur to Akola stretch of National Highway (NH-6) is underway;
- (b) if so, the details and present status thereof;
- (c) the rules under which compensation for acquired land is proposed to be paid and the provision of funds made in this regard;
- (d) whether the condition of this stretch is dilapidated and a number of potholes have developed there and if so, the details thereof; and
- (e) whether the Government has taken any action in this regard and if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) & (b) Yes, Madam, the section of National Highway is planned for development to four lane standards. Details of land acquisition are given at Annexure-A.
- (c) Compensation for acquired land is being given as per NH Act 1956 and the funds are being provided by National Highway Authority of India (NHAI) as per the awards sanctioned by the competent authority for land acquisition.
- (d) & (e) The concession agreement for 4 laning from Amravathi to Jalgaon section of NH-6 has already been signed on 6.6.2012. An estimate amounting to Rs. 618 lakh for carrying out repairs and maintenance of NH-6 from Km 166/725 to 441/950 has been prepared by NHAI.